

(b) whether it is a fact that there is an old and dilapidated narrow bridge on this Station outside the platform,

(c) whether it is a fact that passengers suffer much for want of an overbridge on the platform,

(d) whether it is also a fact that local public made a representation for the construction or shifting of the said old overbridge on the platform and for which there has been inspection by high Railway officials, and

(e) if so, the action Government propose to take in the matter?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) A statement giving the required information is laid on the Table of the Sabha [See Appendix VII, annexure No 68]

(b) There is a foot over bridge at the end of the platform but it is neither in a dilapidated condition nor narrow

(c) Yes for want of an overbridge more centrally located on the platform

(d) Yes

(e) The proposal will be placed before the suburban Railway Users' Consultative Committee for their consideration

#### Non-Utilization of Grants for Minor Irrigation Schemes in States

3611. { Shri Subodh Hansda:  
Shri S C Samanta.

Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that large amounts of grants-in-aid from the Central Government to various States for minor irrigation schemes have not been spent during the year 1958-59,

(b) if so, the reasons therefor, and

(c) the amount which remained unspent (State-wise)?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c).

The financial year 1958-59 ended on the 31st March 1959 and information regarding actual expenditure on agricultural schemes (including Minor Irrigation Schemes) will be available only after the figures of actual expenditure as furnished by State Governments, are reconciled by the Accountants General in consultation with the former and finally adjusted. However, a statement showing grants agreed to by the Government of India to various States and amounts actually claimed by them during 1958-59 on the basis of actual expenditure for three quarters (April 1958 to December 1958) and estimated expenditure for the fourth quarter (January 1959 to March 1959) in respect of Minor Irrigation Schemes is laid on the Table of the Sabha [See Appendix VII, annexure No 69]

#### Surplus Foodgrains

3612 Shri Bibhuti Mishra: Will the Minister of Food and Agriculture be pleased to state

(a) whether it is a fact that Government have set up an organisation to assess marketing surplus of foodgrains,

(b) if so names of foodgrains with quantum assessed upto the 7th February 1958 and also the names of States where they can marketable surplus, and

(c) how far Government are contemplating to give benefit to those growers who have increased foodgrains in various surplus States?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No, Sir

(b) Does not arise

(c) The Government have instituted two schemes, viz, 'Crop Competition' and 'Community Award' for giving direct or indirect incentives to the growers in all States for increasing the production of foodgrains